

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3040
ANSWERED ON:31.07.2014
REDUCTION OF JOBS IN TEXTILE SECTOR
Mukherjee Shri Abhijit

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has conducted any survey to ascertain the number of persons employed in textile sector who either have lost their jobs or have shifted to other professions during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor, State-wise including the State of West-Bengal;
- (c) whether the Government has any proposal for rehabilitation of these persons; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): No Madam.

(b): Question does not arise.

(c) & (d): To provide interim relief to Textile workers rendered un-employed as a consequence of permanent closure of a particular portion or entire textile units, in the private non-SSI Sector, the Textile Workers Rehabilitation Fund Scheme (TWRFS) was introduced and is in operation with effect from 15-9-1986. The objective of the TWRFS is to give interim relief to the workers rendered jobless due to permanent closure of the mills. Relief under the scheme is available only for three years on a tapering basis, 75% of the wage equivalent in the first year, 50% in the second year and 25% in the third year. The mills closed on or after 5.6.1985 are covered under TWRFS. This scheme is not applicable to the State/Central Govt. Public Sector Undertakings and the textile units in the co-operative fold of the State/Central Government.